## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. 828 of 97

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

Govinda Pal

-versus-

C.P.W.D.

For the applicant

: Mr. R.K. De, counsel.

For the respondents : Mr. M.S. Banerjee, counsel.

Heard on 28.4.98

Order on 28.4.98

## R D E

The Id. counsel Mr. De appearing on behalf of the applicant submits that he already wrote a letter to his client intimating him that he wanted to retire from the case but no reply has been sent so far. Today Mr. Banerjee, appearing on behalf of the respondents is present and the submits that he has no instruction over the matter. Therefore, the application is dissmissed for the reasons stated above by the Id. counsel.

No order is passed as to costs. 2.

> ( D. Purkayastha ) Judicial Member.